

**(2024) 04 MAD CK 0090**

**Madras High Court (Madurai Bench)**

**Case No:** Criminal Miscellaneous Petition (MD) No.7400 Of 2024

Ventalees Raj

APPELLANT

Vs

Superintendent Of Police And  
Others

RESPONDENT

**Date of Decision:** April 3, 2024

**Hon'ble Judges:** B.Pugalendhi, J

**Bench:** Single Bench

**Advocate:** K.P.Narayananakumar, T.Senthil Kumar, C.K.M.Appaji

**Final Decision:** Disposed Of

### **Judgement**

B.Pugalendhi, J

1. The petitioner has approached this Court that the respondent police is harassing him under the guise of an enquiry.
2. The learned Additional Public Prosecutor submits that the respondents have conducted a petition enquiry as against this petitioner in C.No.P1/6997/2023 and the same is now closed.
3. Recording the submission of the learned Additional Public Prosecutor, this criminal original petition is closed.